

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00030/2019

Tuesday, this the 15th day of January, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

Biju A., aged 47 years, S/o. Anirudhan K.,
 Clerk, O/o. Sr. DME/Southern Railway,
 Trivandrum Division, Residing at K.A. Nivas,
 MRA-39, West of GHSS, Attingal, Trivandrum. **Applicant**

(By Advocate : M/s. Varkey & Martin)

V e r s u s

1. Union of India, represented by the General Manager,
 Southern Railway, Park Town, Chennai – 600 003.
2. The Senior Divisional Personnel Officer, Southern Railway,
 Trivandrum Division, Trivandrum-14.
3. The Senior Divisional Mechanical Engineer, Southern Railway,
 Trivandrum Division, Trivandrum-14. **Respondents**

(By Advocate : Mr. Sunil Jacob Jose)

This application having been heard on 15.01.2019, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member –

Heard the learned counsel for the parties.

2. Learned counsel for the applicant submitted that he may be permitted to withdraw the OA without prejudice to his right to seek departmental remedies.

3. Accordingly, the Original Application is dismissed as withdrawn without prejudice to his right to seek departmental remedies. No order as to costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

“SA”

Original Application No. 180/00030/2019**APPLICANT'S ANNEXURES**

Annexure A1 – True copy of the office order No. 01/2019/C&W(M) dated 11.1.2019 issued on behalf of the second respondent.

Annexure A2 – True copy of the letter bearing No. V/M/226/Staff dated 11.1.2019 issued by the third respondent.

Annexure A3 – True copy of the letter bearing No. V/M/226/Staff dated 11.1.2019 issued by the third respondent.

Annexure A4 – True copy of the office order bearing No. O.O. 50 of 2018.

Annexure A5 – True copy of the letter bearing No. V/M.226/XXII dated 27.5.2016.

Annexure A6 – True copy of the Railway Board orders bearing No. E(O)III/2014/PL/03 dated 10.6.2014.

Annexure A7 – True copy of the RBE letter bearing No. 109 of 2015 dated 21.09.2015.

RESPONDENTS' ANNEXURES

Nil

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